

Economical Strategy, Trade and Tourism of the Ministry of Economy from the Slovak side. The composition of the Joint Committee and of its Working Groups is to be decided through mutual consultations. The first meeting of the Joint Committee is proposed to be held in New Delhi/Bratislava in December 1994.

The MOU signed between CIL and the Union of Slovak Industry provides for facilitating and encouraging contacts between the business communities in the two countries by supporting activities such as exchange of economic and commercial information, seminars and conferences and promoting trade fairs and exhibitions.

Crude Oil from K.G. Basin

*118. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the job of developing and extracting crude oil from K.G. basin has been entrusted to any private sector company;

b) if so, the details and terms and conditions of the agreement;

(c) whether the Government propose to hand over this task to any of the existing public sector oil companies; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) Government has so far approved the award of contract for development of Ravva field to a consortium of companies consisting of Command Petro-

leum, Australia, Videocon International, India and Marubeni Corporation, Japan.

(b) The salient terms and conditions of the contract are given below:

The Ravva field is to be developed by the consortium in joint venture with ONGC under production sharing arrangements, with statutory levies like royalty and cess being payable.

(c) and (d). ONGC would be taking a 40% participating interest in the development of the Ravva field with equal Management rights.

Visit of Chinese Vice-Premier

*119. SHRI UDAYSINGRAAO GAIKWAD:
SHRIMATI SUMITRA MAHAJAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Chinese Vice-Premier and Foreign Minister visited India recently:

(b) if so, details thereof and the objectives of this visit:

(c) whether the issue of bilateral interest were discussed:

(d) if so, details thereof:

(e) whether any agreements were reached during the visit: and

(f) if so, the salient features of each of these agreements?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI